GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1913

ANSWERED ON 16.12.2025

SETTING UP OF MINOR PORT IN PUDUCHERRY

1913. SHRI S. SELVAGANABATHY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government would consider for approving a new minor port in Puducherry;
- (b) whether one new minor port would be required considering the quantum of port activities performed in Puducherry, if so, the details thereof
- (c) whether the existing old port in Puducherry would be enhanced into an inland water transport port; and
- (d) if so, whether it would pave way for generation of revenue through tourism activities?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a)& (b) Ports other than Major Ports are under the administrative control of the respective State Government/ Union Territory. As per the information provided by the Union Territory of Puducherry, no proposal for approving of a new minor port is under consideration.
- (c)& (d) Union Territory of Puducherry has reported that due to non- perennial nature of rivers flowing in Puducherry, the possibility of Inland Water Transport Port does not arise.
